

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP NO. 167(ND)/2017**

**IN THE MATTER OF:**

Chadha Papers Limited

.... Applicant/petitioner

Vs.

Great Value Fuels Pvt. Ltd.

.... Respondent

**Order under Section 241/242 of the Companies Act, 2016**

**Order delivered on 30.01.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant: Ms. Manisha Chaudhary, Mr. Himanshu Vij, Advs.  
For the Respondent: Mr. Ashutosh Gupta & Mr. Suraj Narain Shukla, Advs.

**ORDER**

Learned counsel for the parties' state that talks of global settlement are still on and the matter is pending before the Hon'ble High Court.

List for further consideration on 26.03.2018.

Sd/-

**(M. M. KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**